

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 153/2021
O.A. No. 3867/2013**

This the 5th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Sushil Kumar
S/o Sh. Banwari lal
Jr. Radiographer
R/o H. NO. 245 PKT-9
Sector-21, Rohini, Delhi-85
2. Sunil Kumar K.
S/o Sh. Karunakaran
Jr. Radiographer
R/o No. 65, Vijay Vihar,
Uttam Nagar, New Delhi
3. Bhawna Dasila
W/o Sh. Govind Singh
Lab Assistant
R/o LIG Flat No. 223
PKT-B, Phase-2
Sector-14, Dwarka
New Delhi
4. Rahul Kaushal
S/o Sh. Jagdish Kaushal
Lab Assistant
R/o E-55, Avantika,
Sector-1, Rohini, Delhi

...Petitioners

(through Advocate: Shri Praveen Swaroop)

Versus

1. Sh. Vijay Kumar Dev
Chief Secretary
The Govt. of NCT of Delhi
Delhi Secretariat,
I.P. Estate, New Delhi-2



2. Sh. Sanjeev Khirwar
 Principal Secretary (Health)
 GNCT Delhi,
 Delhi Secretariat,
 I.P. Estate, New Delhi-2

3. Dr. B.L. Chaudhary,
 Medical Director/MS
 DDU Hospital, GNCT Delhi,
 Hari Nagar, New Delhi-64

... Respondents

(through Advocate: Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for applicants/petitioners seeks permission to withdraw the present MA along with the accompanying C.P. with liberty to the applicants/petitioners to avail appropriate remedies in accordance with law. Permission is granted.

2. MA with accompanying C.P. stands dismissed as withdrawn with aforesaid liberty.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/dkm/daya/akshaya/